

**COURT-II**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**IA NO. 1084 OF 2017 IN  
DFR NO. 3334 OF 2017**

**Dated: 18<sup>th</sup> December, 2017**

**Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Jaiprakash Power Ventures Limited ... Appellant(s)  
Vs.  
Central Electricity Regulatory Commission & Anr. ... Respondent(s)**

**Counsel for the Appellant (s) : Mr. Kumar Mihir**

**ORDER**

Issue notice to the Respondents returnable on 15.01.2018. Dasti, in addition, is permitted.

List the matter on **15.01.2018.**

**(S.D. Dubey)  
Technical Member**

**(Justice N.K. Patil)  
Judicial Member**

*js/kt*